COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Review Petition No. 7 of 2016 in
Appeal No.99 of 2015

Dated : 7th November, 2016

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Powergrid Corporation of India Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. R. B. Sharma for R-13
Mr. Suraj Singh for R-3 & R-5

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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